

ITEM NO.1

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. APOORV SINGH

Civil Appeal No(s). 13412/2024

BADRI PRASAD (DEAD) THR. LRS

Appellant(s)

VERSUS

RAM AKCHHAIBER (DEAD) THR. LRS & ORS.

Respondent(s)

IA No. 103647/2026 - APPLICATION FOR SUBSTITUTION

IA No. 103649/2026 - EXEMPTION FROM FILING O.T.

Date : 27-07-2026 This matter was called on for hearing today.

For Appellant(s) :

Mr. Prateek Yadav, Adv.
Ms. Radha Rajput, Adv.
Mr. Anurag Singh, Adv.
Ms. Anusha Yadav, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s) :

Mr. Fuzail Ahmad Ayyubi, AOR
Mr. Pushkar Sharma, Adv.
Ms. Nagma Bee, Adv.

Mr. Ashish Kumar Pandey, Adv.
Mr. Mayank Pandey, AOR
Mr. Kumar Harshvardhan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 9.1 & 11 have already filed counter affidavit.

Respondent no. 15.2 is duly represented.

Service was complete on respondent nos. 1-7, 10.1-10.3, 13,
14, 15.1 and 15.3 at SLP stage but none has entered appearance.

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Item no.1

The name of respondent no.12 has been struck off from the array of parties vide Hon'ble Judge in Chamber's order dated 26.10.2020.

Service was complete on respondent nos.8.2 to 8.5 but none has entered appearance.

Ld. Counsel for the petitioner, Ms Radha Rajput submits that the name of respondent no.8 has been inadvertently mentioned in the array of parties. Appropriate application be filed within one week in this regard.

List again on 01.09.2026.

Copy of this Record of proceeding be furnished to the concerned ld. Advocate-on-record for information and compliance.

APOORV SINGH
Registrar

HJ